

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.66 of 2013 & IA 106 of 2013**

**Dated: 2<sup>nd</sup> May, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:**

**Tuppadahalli Energy India Pvt. Ltd. ....Appellant (s)**

**Versus**

**Karnataka Electricity Regulatory Commission & Anr. Respondent (s)**

Counsel for the Appellant (s) : Ms. Nidhi Minocha  
Mr. Prashanth (Rep.)

Counsel for the Respondent (s): Mr. Anand K Ganesan  
Ms. Swapna Seshadri (for R-2)

**ORDER**

The learned counsel for the Respondent No.2 seeks some time to file the reply. Accordingly, she is directed to file the same on or before 17.05.2013 after serving copy on the other side.

As agreed by the learned counsel for the parties, post the matter for hearing before the ***Chennai Circuit Bench on 24.05.2013.***

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**